

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1853  
ANSWERED ON:26.03.2012  
CLIMATE DEAL  
Choudhry Smt. Shruti

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether India and some countries have given nod to climate deal recently;
- (b) if so, the details thereof; and
- (c) the reservations of the Indian Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) At the seventeenth session of the Conference of Parties to the United Nations Framework Convention on Climate Change, which concluded in Durban, on Dec 10, 2011, the Parties adopted a set of decisions. The key decisions include a decision to establish the second commitment period of the Kyoto Protocol, operationalising the Green Climate Fund and the Technology Mechanism and adoption of the guidelines for transparency arrangements. It was also decided at Durban to launch a process under the Durban Platform for Enhanced Action, to develop a protocol, another legal instrument, or an agreed outcome with legal force under the Convention applicable to all Parties for the post-2020 period. The process under the Durban Platform is to be completed as early as possible but no later than 2015 for the new arrangement to come into effect and be implemented from 2020.

(c) At Durban, India ensured that the importance of some of the unresolved issues relating to Bali Action Plan adopted at the Thirteenth Conference of Parties (COP-13) at Bali viz. Equity, Unilateral Trade Measures and Technology- related Intellectual Property Rights is recognized. India remains committed to implementation of decisions taken in Durban in accordance with the principles of equity and Common But Differentiated Responsibility (CBDR) of the Convention.